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Title: Need to increase the Minimum Support Price (MSP) of paddy in Andhra Pradesh.

SHRI Y.S. JAGAN MOHAN REDDY (KADAPA): This has specific reference to my State Andhra Pradesh wherein we are seeing reports of increasing farm suicide. The failure in implementing proper relief packages in droughts and floods, insufficient MSP, non-implementation of the MSP, abnormal increases in the costs of inputs like seed, complex fertilizers, non-availability of quality seed, absence of credible crop insurances scheme and post-harvest facilities are cited as the main reasons for distress. The tenant farmers problems remain unresolved. In our State, for the first time, the farmers declared crop holiday in protest against Government failure in payment of MSP and enhancement of MSP, currently farm labour situation is also in disarray as the farmer is ending up making huge amount of losses thus unable to pay remunerative wages to the labour

I request the Government to:

- Ensure that the MSP for paddy is revised upwards taking into account different farming situations, increased input prices and inflation.
  - Ensure that the IVISP declared should become a legal right to the farmers. The Central Government should create a framework to ensure that where a farmer is unable to realize MSP for his produce, the Government should make good to the farmer the difference between the MSP and what he really obtains in the market.
  - Take up immediately increasing the godown space at various locations taking into account the possibility of grain production going up.
  - To create a legal framework of the price, quality and supply of seed.
  - To provide framework for resolving the problems of tenant farmers.
  - To implement comprehensive crop insurance scheme for all crops taking village as a unit.
  - To ensure that in the event of floods and droughts, proper relief is provide in time.
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